

National Green Tribunal/राष्ट्रीय हरित अधिकरण
Principal Bench/प्रधान न्यायपीठ
Faridkot House/Copernicus Marg/फरीदकोट हाउस, कॉपरनिकस मार्ग,
New Delhi/नई दिल्ली -110001

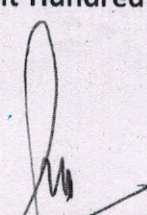
No. NGT(PB)/329/Admn/2014 / 349

April 23, 2018

OFFICE ORDER

Pursuant to the Notification of Labour Department, Govt. of NCT, Delhi order No.12(142)/02/MW/VII/201 dated 04.04.2018, the minimum wages of the contractual MTs and Drivers engaged by the National Green Tribunal at Principal Bench at New Delhi and its Zonal Benches at Bhopal, Chennai, Pune and Kolkata, has been revised from Rs. 16,468/- (Rs. Sixteen Thousand Four Hundred Sixty Eight only) to Rs 16,858/- (Rs. Sixteen Thousand Eight Hundred Fifty Eight only) w.e.f 1st April, 2018.

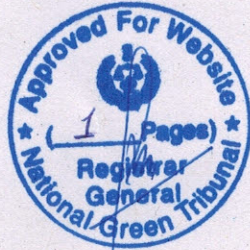
This issues with the approval of the Competent Authority.

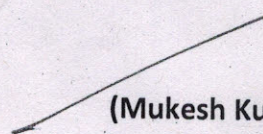

(Mukesh Kumar Gupta)
Registrar General

23 APR 2018

Copy to :-

1. PPS to Hon'ble Acting Chairperson
2. PS to Ld. Registrar General
3. The Registrars, NGT, Zonal Benches at Bhopal, Chennai, Pune & Kolkata
4. Ld. Deputy Registrar, NGT(PB)
5. Incharges, all sections of NGT(PB)
6. DCA/DDO, NGT(PB)
7. Website of the NGT/Notice Board of NGT
8. Guard File
9. Concerned File.




(Mukesh Kumar Gupta)
Registrar General